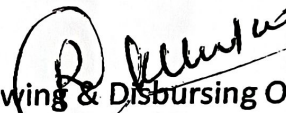


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

Undersigned is directed by the Ld. Principal District & Sessions Judge (HQ) to inform the Drawing & Disbursing Officer/ Accounts Officer/Assistant Accounts Officer of all Districts that Accounts Branch, Central District has proposed to weed out the records upto December, 2017.

In this regard, if any Audit Para/Objection/Correspondence/Court Cases pertaining to the claim of Accounts Branch is pending with court of Law etc., the same shall be bring into knowledge of Accounts Branch, Central District, Tis Hazari Courts, Delhi **positively by 15/07/2022**, thereafter no request shall be entertained by the Accounts Branch (HQ), Delhi and it shall also be presumed that no objection/hurdle is there in respect of weeding out the abovesaid period record. Accordingly, thereafter weeding out shall be started without further notice.



(Drawing & Disbursing Officer)
O/o Principal District & Sessions Judge (HQ)
Delhi

No. 20358-458 /Accounts/114/Central/2022

Dated, Delhi the 16 JUN 2022

Copy forwarded for information and necessary actio to:-

1. The Personal Office of the Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. All Drawing & Disbursing Officers/Accounts Officer/Assistant Accounts Officer West District, Tis Hazari Courts, New Delhi District, Patiala House Courts, East District, North- East District & Shahadra District, Karkardooma Courts, South and South East District, Saket Courts, North & North-West District, Rohini Courts and South-West District, Dwarka Courts, Delhi/ New Delhi with the request to bring into information of all the concerned Branches in your District.
3. All the Branch Incharges of Central Disrict for strict compliance.
4. The Dealing Asstt., Website Committee, THC with request to upload the same on website of the District Courts.
5. LAYERS Seat and Guard File.


(Drawing & Disbursing Officer)
O/o Principal District & Sessions Judge (HQ)
Delhi